

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Contempt Case (AT) No. 02 of 2020**

**In**

**Company Appeal (AT) (Ins) No. 727 of 2019**

**In the matter of:**

**Amit Naidu**

**....Petitioner**

**Vs.**

**Jafer Ali**

**....Contemnor**

**Present**

**For Appellant:       None.**

**For Respondent:     None.**

**ORDER**  
**(Virtual Mode)**

**28.09.2020:**       There is no representation on the side of the Petitioner at the time of calling of the matter. Hence, the Registry is directed to list the matter on **3<sup>rd</sup> November, 2020.**

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[V.P. Singh]**  
**Member (Technical)**

**[Shreesha Merla]**  
**Member (Technical)**

*ha/nn*